

design takes due consideration of the deficiencies which could have contributed to the delamination. The re-design provides for adequate margin to take care of any eventualities.

Public Sector Units - Electronics

16. SHRI SOUMYA RANJAN : Will the PRIME MINISTER be pleased to state :

(a) the details of Public Sector Units under Department of Electronics manufacturing electronic appliances;

(b) whether these units are exporting their products; and

(c) if so, the profits earned and exports made during 1994-95 and 1995-96, Unit-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). There are three Public Sector Undertakings namely CMC Limited, Semiconductor Complex Ltd. (SCL) and Electronics Trade & Technology Development Corporation Limited (ET&T) under the administrative control of the Department of Electronics. However, CMC Ltd. is not manufacturing electronic appliances.

2. Some of the products of SCI and ET&T are being exported. The software services are being exported by CMC Ltd.

3. The details of profit earned and export made are as follows :-

(Rupees in Crores)

| PSU | 1994-95 | | 1995-96 | |
|--------------|---------|--------|---------|--------|
| | Profit | Export | Profit | Export |
| 1. CMC Ltd. | 7.46 | 13.90 | 13.66* | 24.16 |
| 2. SCL | 1.05 | 0.06 | 3.38 | Nil |
| 3. ET&T Ltd. | ** | 2.77 | ** | 1.42* |

* (Provisional)

** The ET&T as a whole has incurred losses during these years.

Clearance to Pending Power Projects

17. SHRI ANANT GUDHE : Will the PRIME MINISTER be pleased to state :

(a) the progress of ongoing power projects in Maharashtra;

(b) the proposals pending clearance of the union authorities for new projects to be taken up in Maharashtra;

(c) the details thereof, project-wise;

(d) whether the foreign investors/private power producers have shown interest in setting up power plants in the state; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The position of ongoing projects in the State Sector in Maharashtra is given below :-

| S.No. | Name of Project & Capacity | Expected Year of commissioning |
|-------|-----------------------------|--------------------------------|
| 1. | Chandrapur TPP Extn. 500 MW | 1997-98 |
| 2. | Dimbhe HEP 1x5 MW | 1996-97 |
| 3. | Dudhganga HEP 2x12 MW | 1997-98 |
| 4. | Ghatghar PSS 2x125 MW | 1999-2000 |
| 5. | Koyna St. IV 4x250 MW | 1997-98 |
| 6. | Warna HEP 2x8 MW | 1997-98 |

(b) and (c). The details of power projects for Maharashtra which are under examination in the Central Electricity Authority for accord of techno-economic clearance, are given below :

| S.No. | Name of Scheme | Capacity |
|-------|--------------------------------|----------|
| 1. | Chikhaldara HEP Pumped Storage | 2x200 MW |
| 2. | Uran GTPP Expansion | 400 MW |

(d) and (e). The details of four proposals received from the foreign investors/private power producers for setting up power plants in the Maharashtra State are given below :

| S.No. | Name of Scheme | Capacity |
|-------|-------------------------|----------|
| 1. | Bharwati TPS ST. I&II | 1082 MW |
| 2. | Dabhol CCGT (LNG) | 2184 MW |
| 3. | Khaperkhede Units 3 & 4 | 2x250 MW |
| 4. | Patalganga GBPP | 410 MW |

[Translation]

Private Power Projects

18. SHRI NAWAL KISHORE RAI :
JUSTICE GUMAN MAL LODHA :

Will the PRIME MINISTER be pleased to state :

(a) whether the electricity generated by the power plants being set-up by foreign companies in the country